

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 21/BB/2018	-	For compliance of office objections raised by Registry	252(3)	M/s Ceeriyaa Project Pvt Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<i>S. N. SAMEER</i> S. N. SAMEER 7259477813	<i>Petitioner</i> Petitioner	<i>[Signature]</i> [Signature]

Counsel for petitioner is present. He again requested time for compliance.

List it on 13.03.2018.

[Signature]
MEMBER (T)

[Signature]
MEMBER (J)